## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

### CP NO.503/2015 OA No. 977/2013

New Delhi this the 21st day of January, 2019

# HON'BLE MS. NITA CHOWDHURY, MEMBER (A) HON'BLE MR. S.N. TERDAL, MEMBER (J)

Akhil Bhartiya Operational Staff Association (Regd.)
Directorate of Coordination (Police Wireless)
Ministry of Home Affairs,
Through its General Secretary,
Shri Sudesh Kumar - Applicant

(By Advocate: Mr. Padma Kumar S)

#### **VERSUS**

 Shri Rajiv Gauba, Secretary, Ministry of Home Affairs, North Block, New Delhi

- Respondent

(By Advocate: Mr. DS Mahendru)

## ORDER (Oral)

## By Ms. Nita Chowdhury:

Both the parties appear. Counsel for the respondents states and the applicant accepts that the orders passed in OA No. 977/2013 have been complied with. Hence, nothing remains to be

adjudicated in this matter. Notice is discharged. The CP is accordingly closed.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

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